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C.A.No. 2539 OF 1998

ITEM NO.  
IA (For Judgment)  
COURT NO.10

SECTION XI

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

C.A. No. 2539/1998

B.P. Sharma

Appellant(s)

VERSUS

U.O.I. & Ors.

...  
RESPONDENT (S)

WITH

C.A.NO.2540/1998

(HEARD BY HON'BLE BRIJESH KUMAR AND ARUN KUMAR, JJ.)

Date :18/08/20003

These appeals were called on for Judgment today.

HEARD BY :

HON'BLE MR. JUSTICE BRIJESH KUMAR  
HON'BLE MR. JUSTICE ARUN KUMAR

For Petitioner (s)Ms. Rekha Pandey,Adv.

For Respondent (s) Mr. D.S. Mahra,Adv.

O R D E R

Hon'ble Mr. Justice Brijesh Kumar pronounced the judgment of the Court. The appeals are allowed in terms of the signed judgment. The respondents shall bear the costs of the appeals, which is assessed at Rs. 10,000/- for each appeal.

( Saroj Bala ) ( Kanwal Singh )  
P.A. to Addl. Registrar Court Master

(Signed REPORTABLE judgment is placed on the file)